

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH  
COURT-III

32. M.A. 3578/2019 (33,42)

IN

C.P.(IB)-3863(MB)/2018

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **25.02.2020**

NAME OF THE PARTIES: Goa Auto Accessories Ltd.

SECTION 10 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Counsel for the Applicant is present. No representation for the Liquidator side. Counsel for the Applicant is directed to indicate the next date of hearing to the other side i.e. Liquidator and file proof of service. List this matter on 23.03.2020.

SD/-

SHYAM BABU GAUTAM  
Member (Technical)

SD/-

BHASKARA PANTULA MOHAN  
Member (Judicial)